

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

Original Application No. 289 of 1992.

this the day of 11th, March 1999.

HON'BLE MR. D.C. VERMA, MEMBER JUDICIAL.

HON'BLE MR. A.K. HISAR, MEMBER ADMINISTRATIVE.

Vijay Kumar Verma, aged about 27 years,
son of Sri. Munish Lal, at present resident,
of Gnadhinagar Telibagh, Post Kharka,
Lucknow, Place of employment-Casual Peon/
Chaukidar/Khidmatgar & Messenger at
Doordarshan Kendra, 24, Ashok Marg,
Lucknow.

... Applicant.

By Advocate:- None.

Versus.

Union of India, through the Secretary,
Ministry of Information and Broadcasting,
Government of India, Shashtri Bhawan,
New Delhi.

2. Presiding Officer, Central Government,
Industrial Tribunal cum Labour Court,
Fandu Nagar, Kanpur.

3. The Director Doordarshan Kendra,
24, Ashok Marg, Lucknow.

4. The Director General, Doordarshan,
Lal Mandi House, New Delhi.

... Respondents.

By Advocate:- Km. Asha Choudhary.



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O R D E R (Oral)

BY D.C. VERMA, J.M.

Vide this O.A. the applicant has challenge the Award of Presiding Officer, Central Government cum Labour Court, Kanpur order dated 18.4.1991. As per the decision of Hon'ble Supreme Court in the case of Krishan Prasad Gupta Versus Controller, Printing & Stationary reported in 1996 S.C.C. Vol.1, page-69, this Tribunal has no jurisdiction to entertain petition against the award of the Industrial Tribunal given under the Industrial Disputes Act, 1947.

2. In view thereof, the present O.A. is not maintainable before this Tribunal. The O.A. is therefore dismissed as not maintainable.


MEMBER (A)


MEMBER (J).

Dated: -11.3.1999.
Lucknow.
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